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Title : Need to rectify the anomalies in EPF Pension Scheme 1995.

DR. K.S. MANOJ (ALLEPPEY): Sir, the Employees Provident Fund Pension Scheme was introduced in the year 1993 when Shri V.P. Singh was the Prime Minister and Shri Ram Vilas Paswan was the Labour Minister. The Scheme was approved by Parliament in the same year. Before introducing the scheme, it was given to understand that a monthly minimum pension will be paid to each of the beneficiaries at the rate of Rs.2,000 per month. It was also given to understand to the poor pensioners that every year, the scheme will be revised and interim relief will be paid. After the introduction of the Scheme in 1995, only four times interim relief was paid. From 2000 onwards, no interim relief was paid.

Though the Scheme was approved by Parliament in 1993, the Trustees have implemented the Scheme only from November, 1995. Ten years have lapsed and it is high time to revise or modify the Employment Provident Fund Pension Scheme.

Hence, I urge upon the Government to take necessary steps to revise the Employment Provident Fund Pension Scheme and give the arrears of interim relief since the year 2000.